


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.58/ BB/ 17	-	For hearing	230-232	Stump Schuele & Somappa Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Perikal K. Ajun	Adv. for Petitioner	

**ORDER**

Counsel for petitioner is present. He reported that, he has filed consent affidavit of the shareholders and creditors and requesting the Tribunal to dispense with convening the meeting of them. He has filed synopsis. List it for consideration on 29/11/2017.

  
Member (T)

  
Member (J)